

श्री सुशील कुमार शिन्दे : महोदय, मैं इनके सजेशन को स्वीकार करता हूँ, क्योंकि यह बहुत अच्छी सजेशन है।

श्री विजय जवाहरलाल दर्डा : चूंकि आपने मेरे इस प्रस्ताव पर विचार करने का आश्वासन दिया है, इसलिए मैं आपको धन्यवाद देते हुए अपना प्रस्ताव वापिस लेता हूँ और सदन को फिर एक बार धन्यवाद देता हूँ कि आपने मुझे मौका दिया।

The Resolution was, by leave, withdrawn.

MR. DEPUTY CHAIRMAN: Special Mentions.

SPECIAL MENTIONS

Demand for inclusivity of *Aam Admi* and percolation of envisaged benefits to target groups in Government allocations

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Sir, from an outlay of Rs.36,000 crore in 2003-04, Government's spending on social sector and anti-poverty programmes had increased to Rs. 1,20,000 crore in 2008-09. Outcomes have not been commensurate with outlays. Therefore, the present Government has decided to make inclusive growth through overreaching objectives in the Eleventh Five Year Plan. No doubt, UN Human Development Index makes a disturbing reading as we are just two places where we were 15 years ago. This objective can only be achieved through effective participation of ground level organisations. The present bureaucratic delivery machine forecloses convergence and consumes in administrative expenses. Our beloved Prime Minister, late Shri Rajiv Gandhi, had once remarked in late 1980s that only 15 paise out of a rupee actually reaches the intended beneficiaries. This well-structured and realistic conceptualisation has now been further eroded.

This existing system needs to be replaced by participatory democratic development process. With the experience gained by implementing National Rural Employment Guarantee Scheme, the elected Panchayats, responsible to their rural-based electorates through Gram Sabhas, can be entrusted with this job as pilot project in selected areas. This project may be monitored by an independent authority once in two months as a mandatory requirement. If found feasible within a year or so, the system can be replicated extensively. Vision of new Congress-led UPA Government can thus be redeemed by launching a relentless campaign to make economic reforms central to the long-term agenda for achieving the envisaged inclusive growth.

I, therefore, urge upon the Government for taking steps for inclusivity of *aam admi* and percolation of envisaged benefits to target groups in Government allocations.

Demand to take effective measures to check the increasing number of crimes in Delhi

DR. JANARDHAN WAGHMARE (Maharashtra): Sir, Delhi is the Capital of India. But it has become a capital of crimes. Not a single day passes without a crime or two. It is a city of horrors. If you have a casual glance over the headlines in the newspapers, they indicate crimes. Delhi has lost

its safety. Only the day before yesterday a Nepali young woman was gangraped. The same day, a senior citizen named Yashpal Soli, a chartered accountant, was murdered. Such crimes have, however, made Delhi a horrendous place. They create ripples of shock and horror in our minds. The streets and public places at odd hours are not safe, especially for young girls and women. Vicinities of the airport, railway station and bus stations are not safe in the nights. The Nepali woman was gangraped by an auto rickshaw driver and two other persons. She had hired the auto rickshaw from the Delhi airport. The image of Delhi is tarnished. Who is responsible for this? The responsibility lies mainly with the police. It lies with the citizens like you and me also. In the recent years, Delhi has developed a culture of crimes which is most ugly in its face and soul. Robbery, rape, gang rape, sexual assault or abuse, murder, kidhapping, etc., have become common crimes which have disturbed our life. Delhi is not safe for women.

The Government should take ruthless steps to deter the criminals from committing such crimes which are a blot on humanity.

MR. DEPUTY CHAIRMAN: The House is adjourned to meet at 11.00 a.m. on Monday, the 13th July 2009.

The House then adjourned at twenty-three minutes past five of the clock till eleven of the clock on Monday, 13th July, 2009.